

Form.1**List of cases filed in e-filing during the month of June, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of June, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of June, 2026**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of June, 2026**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5 List of cases in which Hearing in Case Management was held during the month of June, 2026							
Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 1/2024	M/s. Suchakra Impex Vs. M/s. Maa Associates	Sri. S. Satish, Advocate for plaintiff Vs. Sri V.S.N. Sastry, Advocate for Defendant	12.01.2024	17.06.2026

Form.6 Contested Commercial Cases disposed during the month of June, 2026													
Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 2/26	M/S. IKF Finanace Limited. Vs M/s/U.P Money Limited and 2 others	Sri A.Paravathesami VS Sri Sai sanjay Suraneni	02.02.2026	No	15.06.2026	133 days	Contested	--	--	--
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 3/26	M/S. IKF Finanace Limited. Vs M/s/U.P Money Limited and 2 others	Sri A.Paravathesami VS Sri Sai sanjay Suraneni	02.02.2026	No	15.06.2026	133 days	Contested	--	--	--

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 4/26	M/S. IKF Finanace Limited. Vs M/s/U.P Money Limited and 2 others	Sri A.Paravathesami VS Sri Sai sanjay Suraneni	02.02.2026	No	15.06.2026	133 days	Contested	--	--	--
4.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 19/2023	Rashtriya Ispat Nigam Limited Vs. M/s. K.V. Ramana Reddy and 03 others	Sri C.S. Sekhar, Advocate for Petitioner Vs. Sri M. Ramdas, Advocate for R1 and R2 to R4 are Arbitrators	13.06.2023	Not Applicable	15.06.2026	1099 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
5.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 20/2023	M/s. K.V. Ramana Reddy Vs. Rashtriya Ispat Nigam Limited and 03 others	Sri M. Ramdas, Advocate for Petitioner Vs. Sri C.S. Sekhar, Advocate for R1 and R2 to R4 are Arbitrators	14.06.2023	Not Applicable	15.06.2026	1098days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
6.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 6/2024	M/s. Goodearth Maritime Pvt. Ltd Vs. M/s. Hindustan Shipyard Limited and 03 others	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Sri M. Ramdas, Advocate for R1 and R2 to R4 are Arbitrators	01.02.2024	Not Applicable	22.06.2026	873 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 7/2024	M/s. Goodearth Maritime Pvt. Ltd Vs. M/s. Hindustan Shipyard Limited and 03 others	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Sri M. Ramdas, Advocate for R1 and R2 to R4 are Arbitrators	01.02.2024	Not Applicable	22.06.2026	873 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
8.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2024	M/s. Goodearth Maritime Pvt. Ltd Vs. M/s. Hindustan Shipyard Limited and 03 others	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Sri M. Ramdas, Advocate for R1 and R2 to R4 are Arbitrators	01.02.2024	Not Applicable	22.06.2026	873 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
9.	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2024	M/s. Goodearth Maritime Pvt. Ltd Vs. M/s. Hindustan Shipyard Limited and 03 others	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Sri M. Ramdas, Advocate for R1 and R2 to R4 are Arbitrators	01.02.2024	Not Applicable	22.06.2026	873 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act
10	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 11/2023	M/s. Tara Chand Logistic Solutions Limited Vs. Rashtriya Ispat Nigam Limited and another	Sri Y. Vijaya Saradhi, Advocate for Petitioner Vs. Sri K.V. Rama Murty, Advocate for R1 and R2 is an Arbitrator	04.02.2023	Not Applicable	30.06.2026	1243 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
11	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 23/2023	Rashtirya Ispat Nigam Limited Vs. Neha Constructions Private Limited and 03 others	Sri K.V. Rama Murty, Advocate for Petitioner Vs. Sri V. Ravindra Prasad for R1 and R2 to R4 are Arbitrators	28.06.2023	Not Applicable	30.06.2026	1099 days	Contested	-	-	U/sec. 34 of Arb. & Con. Act

Form.7
Summary of Commercial Cases during the month of June, 2026

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	152	13	7	158
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	155	3	10	148